

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. 73/2024/EZ

IN THE MATTER OF:

Mantu Das

.....Applicant(s)

Versus

State of Odisha & Ors.

.....Respondent(s)

Affidavit on behalf of Central Ground Water Board, Bhubneswar for the compliance of order dated 04.07.2023 by Hon'ble NGT/EZ, Kolkata.

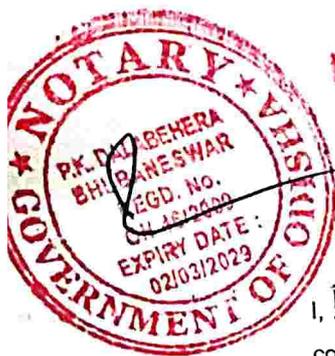
 Bikram Kumar Sahoo aged about 52 years, by working as Regional Director in the office of the Central Ground Water Board, Govt. Of India, Ministry of Jal Shakti, Department of River Development Ganga Rejuvenation, South Eastern Region, Bhuja Bhawan, Bhubaneswar – 751030, do hereby solemnly affirm and declare as under:

1. That I, am duly authorised and competent to swear this affidavit on behalf of Central Ground Water Board, South Eastern Region, Bhubaneswar in the above matter.
2. That I have read and understood the order passed by the Hon'ble NGT dated 04.07.2024 and filing this affidavit in compliance of direction passed by the Hon'ble Tribunal.
3. That the Deponent is fully conversant with the facts of the case on the basis of the official record and duly authorised and competent to swear this present affidavit on behalf of Central Ground Water Board, South Eastern

*Bikram Kumar Sahoo*

Region, Bhubaneswar. That as per direction of the Hon'ble Tribunal vide solemn order dated 04.07.2024, Ld. Tribunal directed "we wonder whether the Central Ground Water Board, which was a member of the Joint Committee, does not consider itself a competent agency to investigate. The Central Ground Water Board should have further investigated the matter on its own. The Report has also not given any remedial suggestions."

4. That the Central Ground Water Board, South Eastern Region, Bhubneswar has taken up a study in Sukinda Mining area to examine the extent of Chromium concentration in ground water. The study is on-going and will be completed by March, 2025.



**IDENTIFIED BY ME**

*Bhagyashay Sai*  
**ADVOCATE, BHUBANESWAR**  
 Enno - 0 - 1603/09  
**VERIFICATION**

*Bikram Kumar Sahoo*  
**DEPONENT**

I, *Bikram Kumar Sahoo*, the above-named deponent do hereby verify that, the contents of the above affidavit are true and correct to my knowledge based on official records, no part of it is false and nothing material has been concealed there from.

Signed and verified on this 11<sup>th</sup> Day of August, 2024 at Bhubaneswar.

**THE ABOVE NAMED DEPONENT BEING IDENTIFIED BY *B.A. Swain* ADV. BBSR APPEAL BEFORE ME AND STATE AT ABOUT *11/8/24* AM/PM THAT THE CONTENTS OF THIS AFFIDAVIT ARE TRUE TO THE BEST OF HIS/ HER KNOWLEDGE**

*Bikram Kumar Sahoo*  
**DEPONENT**

*P.K. Dalabehera*  
**P K DALABEHERA**  
**Notary, Bhubaneswar**  
**Regd. No. ON-46/09**